

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/367/ (IB)/2017
NAME OF THE PETITIONER(S) : ASHA SILK MILLS
NAME OF THE RESPONDENT(S) : NAIHAA RETAIL PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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|----|-----------------|-----------------------------|-----------------|
| 1. | Geethaigalli T. | Petitioner Aygar + Dolia | Geethaigalli T. |
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ORDER

The counsel for the petitioner present and submitted that as per the order dt. 20.07.2017 the paper publication has already been made to effect the service on Respondent and prays for time for filing an affidavit alongwith the proof of publication. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)